

¹[THE FIRST SCHEDULE]

²[See sections 2(1) (m), 35, 36 and 38 (1)]

TERRORIST ORGANISATIONS

1. BABBAR KHALSA INTERNATIONAL.
2. KHALISTAN COMMANDO FORCE.
3. KHALISTAN ZINDABAD FORCE.
4. INTERNATIONAL SIKH YOUTH FEDERATION.
5. LASHKAR-E-TAIBA/PASBAN-E-AHLE HADIS ³[The Resistance Front and all its manifestations and front Organisations].
6. JAISH-E-MOHAMMED/TAHRIK-E-FURQAN.
7. HARKAT-UL-MUJAHIDEEN/HARKAT-UL-ANSAR/HARKAT-UL-JEHAD-E-ISLAMI.
8. HIZB-UL-MUJAHIDEEN/HIZB-UL-MUJAHIDEEN PIR PANJAL REGIMENT.
9. AL-UMAR-MUJAHIDEEN.
10. JAMMU AND KASHMIR ISLAMIC FRONT.
11. UNITED LIBERATION FRONT OF ASSAM (ULFA).
12. NATIONAL DEMOCRATIC FRONT OF BODOLAND (NDFB).
13. PEOPLE'S LIBERATION ARMY (PLA).
14. UNITED NATIONAL LIBERATION FRONT (UNLF).
15. PEOPLE'S REVOLUTIONARY PARTY OF KANGLEIPAK (PREPAK).
16. KANGLEIPAK COMMUNIST PARTY (KCP).
17. KANGLEI YAOL KANBA LUP (KYKL).
18. MANIPUR PEOPLE'S LIBERATION FRONT (MPLF).
19. ALL TRIPURA TIGER FORCE.
20. NATIONAL LIBERATION FRONT OF TRIPURA.
21. LIBERATION TIGERS OF TAMIL EELAM (LTTE).
22. STUDENTS ISLAMIC MOVEMENT OF INDIA.
23. DEENDAR ANJUMAN.
24. COMMUNIST PARTY OF INDIA (MARXIST-LENINIST)—PEOPLE'S WAR, ALL ITS FORMATIONS AND FRONT ORGANISATIONS.
25. MAOIST COMMUNIST CENTRE (MCC), ALL ITS FORMATIONS AND FRONT ORGANISATIONS.
26. AL BADR.
27. JAMIAT-UL-MUJAHIDDEN.
28. AL-QAIDA.

1. The Schedule renumbered as the First Schedule thereof by Act 3 of 2013, s. 14 (w.e.f. 1-2-2013).

2. Subs. by Act 28 of 2019, s. 10, for “See sections 2(1) (m) and 35” (w.e.f. 14-8-2019).

3. Ins. by Notification No. S.O. 45(E), dated by 5th January, 2023.

29. DUKHTARAN-E-MILLAT (DEM).

30. TAMIL NADU LIBERATION ARMY (TNLA).

31. TAMIL NATIONAL RETRIEVAL TROOPS (TNRT).

32. AKHIL BHARAT NEPALI EKTA SAMAJ (ABNES).

¹[33. Organisations listed in the Schedule to the U.N. Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Order, 2007 made under section 2 of the United Nations (Security Council) Act, 1947(43 of 1947) and amended from time to time.]

34. Akhil Bharat Nepali Ekta Samaj (ABNES)

²[35. Indian Mujahideen, All Its formations and front organisations.]

³[36. Garo National Liberation Army (GNLA), all its formations and front organisations]

⁴[37. Kamatapur Liberation Organisation, all its formations and front organizations.]

⁵[38. Islamic State/Islamic State of Iraq and Levant/Islamic State of Iraq and Syria/Daish/ Islamic State in Khorasan Province (ISKP)/ISIS Wilayat Khorasan/Islamic State of Iraq and the Sham-Khorasan (ISIS-K) and all its manifestations.]

⁶[39. National Socialist Council of Nagaland (Khaplang) [NSCN(K)], all its formations and front organisations.]

⁷[40. The Khalistan Liberation Force and all its manifestations.]

⁸[41. Tehreek-ul-Mujahideen (TuM) and all its manifestations.]

⁹[42. Jamaat-ul-Mujahideen Bangladesh or Jamaat-ul-Mujahideen India or Jamaat-ul-Mujahideen Hindustan and all its manifestations.]

1. Ins. by Act 35 of 2008, s. 17 (w.e.f. 31-12-2008).

2. Ins. by S.O. 1303(E), dated 02.06.2010.

3. Ins. by S.O. 62(E), dated 12.01.2012.

4. Ins. by S.O. 2803(E), dated 31.10.2014.

5. Ins. by S. O. 2947(E) dated 19.06.2018.

6. Ins. by S.O. 3016(E), dated 06.11.2015.

7. Ins. by S.O. 6313(E), dated 26.12.2018.

8. Ins. by S.O. 693(E), dated 05.02.2019.

9. Ins. by S.O. 1806(E), dated 23.03.2019 (W.e.f. 24.05.2019).